

ITEM NO.52

COURT NO.7

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 31497/2014

MEHENDRA PANDIT (D) THRO. HIS LRS BADRI PANDEY Petitioner(s)

VERSUS

BABUA KOERI & ORS.

Respondent(s)

(Only I.A. for Substitution in SLP(c) NO.10430 of 2016 listed
 LIST SLP(C) 10430/2016 ALONGWITH RECORD OF MAIN MATTER I.E. SLP(C)
 No. 31497/2014)
 IA No. 1/2014 - CONDONATION OF DELAY IN FILING)

WITH

SLP(C) No. 10430/2016 (XI)

IA No. 181102/2018 - APPLICATION FOR SUBSTITUTION

IA No. 179863/2018 - CONDONATION OF DELAY IN FILING SUBSTITUTION
 APPLN.

IA No. 181104/2018 - EXEMPTION FROM FILING O.T.

IA No. 104069/2017 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES

IA No. 179865/2018 - SETTING ASIDE AN ABATEMENT)

Date : 15-11-2019 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DINESH MAHESHWARI
 [IN CHAMBER]

For Petitioner(s) Mr. Mohd. Fuzail Khan, Adv.
 Mr. Umair Ahmad Siddiqui, Adv.
 Mr. Yogesh Kumar, Adv.
 Mr. Akhilesh Kumar Pandey, AOR

Mr. Samant Singh, Adv.
 Mr. Rajeev Singh, AOR

For Respondent(s) Ms. Sunita Pandit, Adv.
 Mr. Shivam Sharma, Adv.
 For Ms. Asha Gopalan Nair, AOR

Mr. Akhilesh Kumar Pandey, AOR

Mr. Samant Singh, Adv.
 Mr. Rajeev Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

IA Nos. 181102/2018, 179863/2018, 181104/2018, 104069/2017 and 179865/2018 in SLP(C) NO.10430 of 2016

Having regard to the submissions made in the application seeking substitution of the legal representatives of deceased petitioner No.1, is allowed after condoning the delay in filing the application and setting aside the abatement.

As the sons of deceased petitioner No.1 are already on record as petitioner Nos.11 and 12, the other legal representatives mentioned in the application, are ordered to be substituted as petitioner(s) in place of the deceased petitioner No.1.

The applications are disposed of.

Cause-title be amended within a week.

(NEETU KHAJURIA)
COURT MASTER

(VIDYA NEGI)
COURT MASTER